

through the Indian Drug Manufacturers' Association; if so, what is Government's reaction thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) to (c) After initial hesitation majority of the manufacturers of Rifampicin formulations numbering twelve, have furnished details required for working out unintended profits on Rifampicin. Further steps are being taken to obtain the information and to mop up the unintended benefits to the Drug Price equalisation fund.

Certificate for Value of Production of Drugs

421. SHRIMATI MAIMOONA SULTAN: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Unstarred Question 2176 given in the Rajya Sabha on the 19th March, 1984 and state:

(a) whether there is any provision in the Drug Policy of 1978 under which the value of production for ratio parameters would be certified by the Chartered Accountants, who decided for Chartered Accountants certificate rather than Government's own verification;

(b) what is the name, quantity and ex-factory value of production of each of the bulk drugs produced during the year 1981-82, 1982-83 by Wyeth Labs, Fairdeal Corporation, Astra-IDL, Rache Products German Remedies and Glaxo; and

(c) whether Government have made independent verification of the ex-factory value of production of bulk drugs of any of these companies after the announcements of Drug Policy; if not what are the reasons therefor?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) and (c) The 1978 Policy does not lay down guidelines for computation/verification of ex-factory values of bulk drugs and formulations. It is the normal practice to get the data certified from the Chartered Accountants where deemed necessary. However, following

views to have uniformity of basis in the calculation of such values, the National Drugs Development Council has been requested to offer its suggestions. Government would take a decision after receipt and consideration of its suggestions. So far, the certified ex-factory values furnished by the companies have been made use of.

(b) Details of production, rate per unit, ex-factory value and notified/fixed prices of bulk drugs manufactured by M/s Fairdeal Corporation during the years 1980-81 to 1982-83 have already been supplied in reply to Rajya Sabha Unstarred Question No. 38 answered on 23rd April, 1984. Similar details in respect of other companies are not readily available with this Ministry.

Installed Capacity for Production of Erthomycin

422. SHRIMATI MAIMOONA SULTAN:

SHRI CHANDRASEKARA REDDY:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to refer to the answer to Starred Question 302 given in the Rajya Sabha on the 19th March, 1984 and state:

(a) what is the installed capacity for the production of Erthomycin from basic stage of the various units and what has been the production of each and the reasons for non-utilisation of capacity;

(b) what are the main reasons for allowing import of TIOC for the production of Erthomycin by levying concessional custom duty on TIOC and the price of Erthomycin at which has been sold;

(c) whether it is a fact that the IDPL also produced Erthomycin from imported TIOC during the year 1983-84 and earlier and if so, what is the ex-TIOC price of Erthomycin base and Erthomycin Ealtolate; and

(d) when was the plant for the production of Erthomycin was commissioned and for what capacity and what is the exact total investment for setting up installed capacity by IDPL?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI VASANT SATHE): (a) Production of Erthromycin from basic stage is available only from

Alembic and marginally from IDPL. Their installed capacity and production were as under:—

(in tonnes)

	Installed Capacity	Production		
		1980-81	1981-82	1982-83
Alembic	12	14.89	17.24	14.70
IDPL	36	3.56	3.30	nil

Non-utilisation of installed capacity by IDPL was due to higher cost of production.

(b) Imports of TIOC have been allowed because a large portion of the demand is met by production from imported TIOC. Customs duty was lowered with a view to make available Erythromycin at lower prices.

The existing prices of Erythromycin and its esters which were fixed under the Drugs (Price Control) Order, 1970 and on which formulation prices are based are as follows:—

1. Erythromycin Base . Rs. 1892.00 Per kg
2. Erythromycin Estolate . Rs. 1700.00 " "
3. Erythromycin Stearate . Rs. 1006.00 " "

(ex-TIOC)

(c) The management of IDPL has reported that they have not produced Erythromycin from imported TIOC.

(d) Total investment on setting up the capacity by IDPL was Rs. 2.00 crores. The plant was commissioned in October, 1980.

Contractors Jobs with BCCL left Unfinished

423. SHRI KALYAN ROY: Will the Minister of ENERGY be pleased to state:

(a) whether Government's attention has been drawn to serve strictures made in the Report of the Comptroller and Auditor General of India, Union Government (Commercial), 1982, part VII page-10 to the effect that most of the civil construction works had been unduly prolonged, some of the contractors left

the jobs unfinished, no follow-up action was taken by the BCCL management and no action has been taken against the defaulting contractors etc.

(b) if so, whether a thorough investigation has been made;

(c) if so, when and results thereof;

(d) what were the construction jobs left unfinished and unduly prolonged and steps taken against these contractors;

(e) what steps have been taken against the officers for these lapses and the amount of losses to the company; and

(f) what steps have been taken to prevent the recurrence of such lapses?

THE MINISTER OF STATE IN THE DEPARTMENT OF COAL IN THE MINISTRY OF ENERGY (SHRI DALBIR SINGH): (a) There are no comments in the Comptroller and Auditor General Report, 1982, Part VII, Page 10 regarding civil construction works in BCCL. However, some remarks about delays in civil construction works in CCL have been made.

(b) to (f) The information is being collected and will be laid on the Table of the House.

Losses in production in coal mines due to power cuts

424. SHRI KALYAN ROY: Will the Minister of ENERGY be pleased to refer to the answer to Starred Question 142 given in the Rajya Sabha on the 19th July, 1982 and state:

(a) whether massive power cuts, in ECL, BCCL and CCL coal mines are still causing huge losses in production;